

## Declaration of Assets and Liabilities

Year 2022-23

RAJESH KUMAR, son of Shri Bhuwneshwar Prasad, aged 46(approx) years, belonging to Bihar Legislative Assembly Secretariat service and presently working as

Assistant, Bihar Legislative Assembly, Patna give herein below the details of the

assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.		Self	Spouse Name(S) PRATIBHA KUMARI (WIFE)	Dependant-1 Name AKSH RAJ (SON)	Dependant-2 Name (SON) (New Born)	Dependant- Etc. Name
(i)	Cash	Rs.15,000/-	Rs.10,000/-	NIL	NIL	NA
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies Fixed Deposit	SBI Saving Account- Approx Rs.4 lakh	UCO Bank Saving Account- Approx Rs.5 lakh	· NIL	NIL	NA
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NA
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Rs. 11,383/- YLY Contribution SBI NPS Current Fund Value- Rs.2,93,451/-	LIC 1.Rs.11,621/- YLY 2.Rs.6,065/- HLY Contribution	LIC Rs. 8,685/- YLY Contribution	NIL	NA
(v)	Motor Vehicles (details of make, etc.)	TWO WHEELER- 01	NIL	NIL	NIL	NA
(vi)	Jewellery (give details of weight and value)	NIL	Gold- 100 gm Silver-500 gm	NIL	NIL	NA
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NA

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant- 1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL.	NIL	NA
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL,	NA
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NA
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	HOUSE MOH-RAY HASANPUR CHAI TOLA, BHIKHNA PAHARI, PS- KADAMKUAN, PATNA-4 Area-786.5 Sq Feet MVR Value- Rs.29,08,000/-	NIL	NIL	NA
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NA

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on NIL NIL NIL		
(a)	(i) Loans from Banks	NIL			
	(ii) Loans from financial institutions	NIL			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL			

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	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	<ul><li>(e) dues to departments dealing with government transport (including aircraft and helicopters)</li></ul>	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate	NIL	NIL
	the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BAZPK2327L	
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

## C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	PTS/BLA- 1241									
Gender	:- M		M	(M/F)						
Date of Birth	:-	2	5	1	0	1	9	7	6	(DD/MM/YYYY)
Class/Group	:-	В		(A/B/C)						
Cadre	;-	Bihar Legislative Assembly Secretariat service								
		( Full Name e.g. B.A.SBihar Administrative Service, B.S.SBihar Secretariat Service etc.)								•
Home District	:-		50-400 mm.	Patna						

I hereby declare that the above details are true to the best of my knowledge and belief. I further declare that ancestral property has not been provided so far. I am entitled of  $1/4^{\rm th}$  of the total landed property of my mother.

Signature Raicsh Kuman

Name of Employee: RAJESH KUMAR

Place: Patna

Designation: Assistant

Date: 02-09-2093

Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration.